

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No. 2304/92

New Delhi this the 21th day of November, 1997.

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri S.M.Jain,
S/ O Shri M.L.Jain,
R/O 101, Pratap Nagar,
Mayur Vihar, Phase-1,
New Delhi-92

(None for the applicant)

..Applicant

Vs

Delhi Administration, through
Secretary (Education cum-Archives),
Old Sectt., Delhi

Director,
Delhi Archives,
Delhi Administration, Old Sectt, Delhi

(None for the respondents)

..Respondents

ORDER (ORAL)

(Hon'ble Shri S.R Adige, Vice Chairman(A)

This case has been on Board since 11.11.1997, but neither the applicant nor his counsel is present even on the second call, although the case was at serial No8 of the Regular List. Under the circumstances the OA is dismissed for default and non prosecution.

Lakshmi
(Smt. Lakshmi Swaminathan)
Member(J)

Adige
(S.R Adige)
Vice Chairman (A)